

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 05  
CP No. 214/241-242/JPR/2018  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Bajrang Lal Agarwal**

...Petitioner

**Versus**

**Kamal Kunj Developers Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Nivedita R Sarda, Adv.  
For the Respondent : Naresh Kumar Sejvani, Adv.

**ORDER**

Heard Ms. Nivedita R Sarda, Adv. appearing on behalf of the Petitioner.  
Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. List the  
matter before the regular bench on 29.05.2024 at 12:30 PM for arguments.

-Sd-  
(Rajeev Mehrotra)  
Technical Member

-Sd-  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024